

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/389/ (IB)/2017
NAME OF THE PETITIONER(S) : RELIGARE FINVEST LTD
NAME OF THE RESPONDENT(S) : JAI MARUTHI TOOLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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ORDER

Matter is called. No representation on behalf of both the parties. Registry has sent notice to the Petitioner and the Respondent. But inspite of the notice sent, none of them appeared. It appears that the Petitioner is not interested to pursue the matter. Therefore, the Petition is **dismissed in default**.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)